

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:567  
ANSWERED ON:17.07.2002  
FAMILY WELFARE PROGRAMMES  
VIJAY KUMAR KHANDELWAL

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether outstanding amount under the family welfare programme has been released by the Government to State Governments;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the time by which the said outstanding amount is likely to be released to them?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) & (b) Admissible amount as per audited expenditure against the outstanding amount of arrears due to the State Governments, as mentioned in reply to Lok Sabha Unstarred Question No. 2574 dated 20.3.2002, has already been released. In addition, all the arrear claims received from the State Governments till date have also been released to the States. The State-wise details of the amount released as arrears during this year (2002-03) till date is given below:

Sl.No.	States	Rs. in lakhs
1.	Assam	501.76
2.	Bihar	6042.12
3.	Gujarat	3771.26
4.	Haryana	448.05
5.	Karnataka	2490.02
6.	Kerala	3094.32
7.	Maharashtra	3200.66
8.	Orissa	6406.98
9.	Rajasthan	1717.73
10.	Tamil Nadu	2856.82
11.	Tripura	1490.76
12.	Uttar Pradesh	6759.62
TOTAL		38780.10

(c) & (d) Do not arise.